

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No. 2221
TO BE ANSWERED ON 19.03.2025

**MATERNITY BENEFITS UNDER PRADHAN MANTRI MATRU VANDANA
YOJANA (PMMVY)**

2221. SHRI A. D. SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether under the Pradhan Mantri Matru Vandana Yojana (PMMVY) Government is providing maternity benefit of ₹5,000/- to pregnant women;
- (b) if so, the details thereof;
- (c) the percentage of pregnant women getting benefits under the PMMVY in the last five years;
- (d) whether the percentage of women receiving the benefit under the PMMVY is decreasing;
- (e) if so, the reasons therefor; and
- (f) efforts that are being made by Government to provide benefits under the Yojana to all the pregnant women?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT**
(SHRIMATI SAVITRI THAKUR)

(a) & (b) Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country w.e.f. 01.01.2017. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentive of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiary receives the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also

provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

(c) to (e) In order to avail the benefits under PMMVY, women beneficiaries are required to get themselves enrolled on the PMMVY portal through their nearest Anganwadi Worker or ASHA. Payments are subsequently made to all the eligible beneficiaries enrolled on the portal. During the last five years and the current year, the number of beneficiaries paid under PMMVY are given below:

(Number in lakhs)

S. No.	Financial Year	Beneficiaries Enrolled	Unique Beneficiaries Paid*	Percentage of Beneficiaries Paid@
1.	2019-20	74.78	72.06	96.36%
2.	2020-21	64.25	51.31	79.86%
3.	2021-22	52.30	44.55	85.18%
4.	2022-23	61.58	72.88	118.35%
5.	2023-24	53.40	22.47	42.08%
6.	2024-25 ^{\$}	45.94	54.50	118.63%

\$ (as on 17.03.2025)

**Before 2023-24, payments to eligible beneficiaries in PMMVY were made through PMMVY-CAS (old software) and the data has been migrated to PMMVYsoft MIS (new software). From 2023-24 onwards, the number of beneficiaries paid are the ones who have enrolled on the new portal (PMMVYsoft). This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).*

@ The percentage of beneficiaries paid can be greater than 100%, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.

(f) The Ministry conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme for all States/UTs. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary levels. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.
